

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Wednesday the 21st day of June 2023 at 10.30 a.m
(PHYSICAL MODE)

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla,
Member (Technical)**

For Judgement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 268/2021 For Stay IA No. 583, 584 & 585/2021	Central Board of Trustees Rep by Assistant Provident Fund Commissioner Vs Shri Kumar Rajan	M/s. K Ramu & R. Vishnu	Mr. Vinod P V
2	Comp App (AT) (CH) (Ins) No. 292/2021 IA No. 622, 623 & 624/2021	Dr. Madurai Sundaram Sankar Vs Committee of Creditors of Neueon Towers Ltd & Anr	M/s Ramalingam & Associates Mr. P Elayaraj kumar	Ms. K Purna Chandra Rao- R2

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) (Ins) No. 325/2021 For Condone Delay IA No. 675/2021 To implead IA No. 26/2021 For Urgent Listing IA No. 151/2021 For Stay IA No. 674/2021	International Asset Reconstruction Company Pvt. Ltd. Vs Viceroy Hotels Ltd. & Anr.	Mr. Shabbeer Ahmed	Mr. Ravi Rajagopalan R1 M/s Vashi and Vashi R3

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) (Ins) No. 173/2023 To dispense with IA No. 557/2023 For Stay IA No. 556/2023	Sunbeam Structurals Pvt. Ltd. Vs Sachin Srinivasa Bhattad & 2 Ors.	Mr. Jayanth Viswanathan, PCS	

5	Comp App (AT) (CH) (Ins) No. 174/2023 For Stay IA No. 558/2023 For Exemption IA No. 559/2023	KG Muralidharan Vs Sachin Shrinivasa Bhattad, RP of G K Industrial Park Pvt. Ltd. & 2 Ors.	Mr. Avinash Krishnan Ravi	
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For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) (Ins) No. 24/2022	Bank of Maharashtra Vs Sutanu Sinha Liquidator IVRCL & Anr	Mr. T. Ravichandran	Mr. Nithyavendhan K- R1
7	Comp. App (AT) (CH) (Ins) No.177/2022 For Stay IA No. 402/2022	Mr. Raj Kumar Rai, Suspended Director of Ananya Infra Projects Pvt Ltd Vs Krishna Steels Proprietorship Firm & Anr.	Mr. Arun Kumar	
8	Comp App (AT) (CH) No 85/2022 For Stay IA No. 745/2022	Dr. Pruthvinath Kancherla Vs Global Hospitals Pvt Ltd & 11 Ors	Mr. S.Ravi	Mr. TK Bhaskar- R1 & R6
9	Comp App (AT) (CH) (Ins) No.208/2022 Leave to file IA No. 593/2022 For Stay IA No. 456/2022 To dispense with IA No. 457/2022	S Pradeep, Proprietor of Protech Engineering Vs Regen Powertech Pvt. Ltd. & 3 Ors	Mr.S Sathiyarayanan Ms. D Pavithra	Mr. AG Sathiyarayanan- R1 Mr. K Gaurav Kumar, CS- R2
10	Comp App (AT) (CH) (Ins) No.134/2022 For Stay IA No. 319/2022	Venkat Rao Marpina Vs Vemuri Ravi Kumar & Anr	Mr. Roshan Atiq M	Dr. Uma Shankar Gollapudi- R1
11	Comp App (AT) (CH) (Ins) No. 50/2023 For Stay IA No. 173/2023	Krishna Mohan Gollamudi Liquidator Vs V. Amar Chand & Anr.	M/s Gandhi Law Chambers Mr. M Ramu	Mr. Sharad Singh
12	Comp App (AT) (CH) No. 131/2022 For Exemption IA No. 1129/2022 To Implead	R.V. Tyagarajan Vs Ramakrishnan Sadasivan, Liquidator	Mr. R Parthasarathy	Mr. B Dhanaraj

	IA No.1130/2022 For Urgent Hearing IA No. 271/2023	of Thiru Arooran Sugars Ltd		
13	Contempt Case (AT) (CH) No. 2/2023 In Comp App (AT) (CH) No. 80/2022	SK Ganesan Vs K.Subramani & 3 Ors.	Dr. KS Ravichandran	
14	Contempt Case (AT) (CH) No. 3/2023 In Comp App (AT) (CH) No. 78/2022	S.K.Ganesan Vs S.Arun & 4 Ors.	Dr. KS Ravichandran	
15	Comp App (AT) (CH) (Ins) No. 122/2023 For Condone Delay IA No. 549/2023 For Stay IA No. 415/2023 For Exemption IA No. 416/2023	Ashok Kriplani Vs Ramanathan Bhuvaneshwari & Anr	Ms. Shweta Mahajan	M/s P. Chitra Nirmala- R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16	Comp App (AT) (CH) No. 66/2022 For Stay IA No.712/2022	K. Vaidyalingam & 5 Ors Vs SK. Ganesan & 9 Ors WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1-R4
17	Comp App (AT) (CH) No 67/2022 For Stay 713/2022	K. Vaidyalingam & 4 Ors Vs SK Ganesh & 9 Ors WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1-R4
18	Comp App (AT) (CH) No 68/2022 For Stay IA No 714/2022	K. Vaidyalingam & 5 Ors Vs SK Ganesh & 7 Ors WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1-R4
19	Comp App (AT) (CH) No 69/2022 For Stay IA No 715/2022	K. Subramani & 2 Ors VS SK Ganesh & 10 Ors WITH	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1-R4
20	Comp App (AT) (CH) No 70/2022 For Stay IA No 716/2022	K. Subramani & 2 Ors Vs S. K. Ganesan & 8 Ors	Mr. SM Vivekanandh	Dr KS Ravichandran Ms. S Manjula Devi R1-R4

		WITH		
21	Comp App (AT) (CH) No 71/2022 For Stay IA No. 717/2022	K. Subramani & 2 Ors Vs S. K. Ganesan & 11 Ors	Mr. SM Vivekanandh	Dr KS Ravichandran Ms. S Manjula Devi R1-R4
		WITH		
22	Comp App (AT) (CH) No. 72/2022 For Stay IA No. 718/2022	K.Subramani & 2 Ors Vs SK Ganesh and 12 Ors	Mr. SM Vivekanandh	Dr KS Ravichandran Ms. S Manjula Devi R1-R4
		WITH		
23	Comp App (AT) (CH) No 73/2022 For Stay IA No. 719/2022	K. Vaidyalingam & 5 Ors VS S. K. Ganesan & 5 Ors	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr KS Ravichandran Ms. S Manjula Devi R1-R4
		WITH		
24	Comp App (AT) (CH) No. 74/2022 For Stay IA No. 720/2022	C Gopal Vs S.K. Ganesh & 13 Ors	Mr. Ananth Merathia	Dr. KS Ravichandran Ms. S Manjula Devi R1-R4
		WITH		
25	Comp App (AT) (CH) No 75/2022 For Stay IA No. 721/2022	C Gopal & Anr Vs S.K. Ganesh & 13 Ors	Mr. Ananth Merathia	Dr. KS Ravichandran Ms. S Manjula Devi R1-R4
		WITH		
26	Comp App (AT) (CH) No. 78/2022 For Stay IA No.726/2022 Leave to file IA No.727/2022	S. Arun Vs SK Ganesh & 4 Ors	Mr. SM Vivekanandh	Dr KS Ravichandran Ms. Manjula Devi R1-R4
		WITH		
27	Comp App (AT) (CH) No 80/2022 For Stay IA No. 730/2022	K. Subramani Vs SK Ganesh & 3 Ors	Mr. SM Vivekanandh	Dr KS Ravichandran Ms. S Manjula Devi R1-R4
		WITH		
28	TA (AT) No. 17/2022 (CA (AT) No. 326/2018)	C.J George & 3 Ors Vs M/s Synthite Industries Pvt. Ltd. & Anr.	Mr. TK Bhaskar	Mr. Jerin Asher Sojan
		WITH		
29	Comp App (AT) (CH) (Ins) No. 256/2021	Cuboid Vs Asset Homes Pvt Ltd	Mr. Eshwar Sabapathy	Mr. Philip Mathew
		WITH		
30	Comp App (AT) (CH) (Ins) No.272/2022 For Stay IA No. 583/2022	Jai Jinendra Enterprises & 7 Ors. Vs. Sanjeevi C & Anr	Mr. Pawan Jabakh	Ms Jayanthi K Shah- RP/R1
		WITH		

31	Comp App (AT) (CH) (Ins) No. 295/2022	Jai Jinendra Enterprises & 7 Ors Vs Sanjeevi C & Anr	Mr. Pawan Jabakh	Ms Jayanthi K Shah- RP/R1 Mr. S Ramesh- R2
32	TA (AT) No. 121/2021 (Comp App (AT) (Ins) 1165/2019 To Implead IA No. 511/2021)	Kari Venkateswarlu Vs Keshan Trading Corporation	Mr. Ravi Rajagopalan & Associates	Mr. Kumarpal R Chopra
33	Comp App (AT) (CH) (Ins) No. 45/2023 Leave to file IA No. 159/2023 For Exemption IA No. 160/2023 For Stay IA No. 161/2023	Yogayatan Ports Pvt. Ltd. Vs A. Rajendra & 2 Ors	Mr. Kumar Anurag Singh	Mr. Pranava Charan- R2
34	Comp App (AT) (CH) No. 42/2022 For Stay IA No. 531/2022	The Assistant Commissioner of GST and Central Excise Vs Mr. Ramakrishnan Sadasivan, Liquidator of Thiru Agooran Sugars Ltd. WITH	Mr. Raj Kumar Jhabakh	Mr. B Dhanaraj
35	Comp App (AT) (CH) No.44/2022 For Directions IA No. 539/2022	The Assistant Commissioner of GST and Central Excise Vs Mr. Ramakrishnan Sadasivan, Liquidator of Thiru Agooran Sugars Ltd.	Mr. Raj Kumar Jhabakh	Mr. B Dhanaraj
36	Comp App (AT) (CH) (Ins) No. 314/2021 For Stay IA No. 657/2021	Harihara Siva Subramaniam Vs G.V. Ravikumar Liquidator of Tiruppur Surya Textiles Pvt. Ltd WITH	M/s King & Partridge	Mr. B Ramana Kumar
37	Comp App (AT) (CH) (Ins) No. 315/2021 For Stay IA No. 658/2021	Trippur Suryaprabha Group Trust Vs G.V. Ravikumar Liquidator of Tiruppur Surya Textiles Pvt. Ltd	M/s King & Partridge	Mr. B Ramana Kumar

2.00 P.M

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
38	TA (AT) No.18/2021 (Comp App (AT) No.325/2019 Leave to file IA No. 580/2021 For Urgent Hearing IA No. 191/2022	Shankar Sundaram Vs Amalgamations Pvt. Ltd. & 25 Ors WITH	Mr. R. Murugan	Mr. Krishna Srinivasan- R1, R10, R11 Mr. Thriyambak Kannan- R24-R26
39	TA (AT) No.114/2021 (Comp App (AT) No.328/2019)	Shankar Sundaram Vs Amalgamations Pvt. Ltd. & 47 Ors	Mr. R. Murugan	Mr. Thriyambak Kannan- R1, R3, R4, R6-R11, R13, R16

Note: WEARING FACE MASK IS COMPULSORY INSIDE THE COURT PREMISES.

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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